

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 113 of 2019 &  
IA No. 485 of 2019**

**Dated : 20.05.2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Limited**

**...Appellant(s)**

**Versus**

**NTPC Limited & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree bardhan for R-1

Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar for R-3

Mr. R. B. Sharma  
Mr. Mohit Mudgal for R-11

**ORDER**

As agreed by the learned counsel for both the parties, list the matter for hearing on **27.05.2019.**

**(S. D.Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Bn/js*